

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/4796/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 4th October, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/5353, dtd 01.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarter leave permission, with your official vehicle, at your own cost, **on 02.10.2021**. The Additional Sessions Judge cum Special Judge (POCSO), Morigaon and in his absence the next senior most Judicial shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/4797/A, dated 4.10.2021

Copy to:

✓ I. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)